

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/4/7/AMR/2021	Admitted	7 of IBC	Indian Renewable Energy Development Agency Ltd Vs Saradambika Power Plant Pvt Ltd
	IA(IBC)/401/2022	Sec. 66 of IBC	Charudutt Marathe, RP of Saradambika Power Plant Private Limited Vs. Mr. Satya Srinivasa Boyina & 8 others
	IA(IBC)/224/2022	U/s.60(5) & 18 of IBC R/w Rule 11 of NCLT Rules	Sonal Industries vs. Saradambika Power Plant Pvt Ltd

ORDER

IA(IBC)/401/2022:

Present: Mr. Amir Bavani, Ld. Counsel for the Applicant.

Pleadings are completed. At the request of the Ld. Counsel for the Applicant for filing memo to amend the cause title, list the matter on 23.09.2024.

IA(IBC)/224/2022:

Present: Mr. Maharshi Viswaraj, Proxy Counsel for the Applicant

Mr. Amir Bavani, Ld. Counsel for the Respondent

For hearing, list the matter on 23.09.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**